

ITEM NO.10

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).661/2026

VANDANA SABHARWAL

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

IA No. 160864/2026 - EXEMPTION FROM FILING O.T., IA No. 160862/2026
- PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Date : 27-05-2026 This matter was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Petitioner(s) :Mr. Prashant Bhushan, Adv.
Ms. Abiha Zaidi, AOR
Mr. Pritam Raman Giriya, Adv.
Mr. Ashish Bainsla, Adv.
Ms. Nisha Tiwari, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Issue notice, returnable on 15.07.2026.

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS

(PREETHI DILEEP KUMAR)
ASSISTANT REGISTRAR